

Z ITEM NO.39
XVIA

REGISTRAR COURT. 2

SECTION

S U P R E M E C O U R T O F
R E C O R D O F P R O C E E D I N G S

I N D I A

BEFORE THE REGISTRAR M K HANJURA

Transfer Petition(s)(Civil) No(s). 257-266/2014

U.O.I ETC ETC
s) Petitioner(s)

VERSUS

SKP SECURITIES LTD & ORS
s) Respondent(s)

(with appln. (s) for stay)

Date : 20/03/2015 These petitions were called on for hearing today.

For Petitioner(s) Mr.K.Gireesh Kumar,adv.
Mr. D. S. Mahra,Adv.

For Respondent(s) Mr.Rajveer Singh,adv.
Mr. Praveen Swarup,Adv.

Mr.Tarun Patnaik,adv.
Mr. Ramendra Mohan Patnaik,Adv.

UPON hearing the counsel the Court made the following
O R D E R

What gets revealed from the perusal of the office report is
that the respondent Nos.1-3 have already filed the
counter affidavit. The respondent No.8 has failed to file the
counter affidavit within the period stipulated under the rules. Service of
notice is complete on the other respondents, but no one has entered
appearance on their behalf. Viewed in that context, the matter
shall be processed for listing before the Hon'ble Court on its own
turn.

Signature Not Verified

Digitally signed by
Sushma Kumari Bajaj
Date: 2015.03.21
11:48:46 IST

(M K HANJURA

)
Reason: Registrar

SB